

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/6004/2004 - EX[DB]

Date 23/04/2009

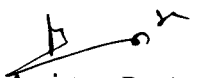
Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S MADHYA PRADESH POLYPROPENE M.P
VILL-MENDHWA CHIKLOD ROAD,DISTT.RAISEN
M.P
M/S MADHYA PRADESH POLYPROPENE M.P

C.C.E.BHOPAL

I am directed to transmit herewith a certified copy of **Final order No. 269/2009 EX [DB]**
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944

Appellant
Vs
Respondent
dated


Assistant Registrar
(Excise Appeal Branch)

Copy to :

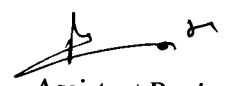
1. Respondent

C.C.E.BHOPAL

48.ADMINISTRATIVE AREA, AREA HILLS,HOSHANGABAD
ROAD,BHOPAL M.P

2. Adv. / Consult

- 3 S.D.R
- 4 J.C.D.R.
- 5 Bar association, CESTAT, New Delhi
- 6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017
- 7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg. Opp. ICICI Bank of Defence Colony, New - 3
- 8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)
- 9 Raghuraman's 44-B, Regal Flat,Shipra Suncity, Indirapuram - 201010,Ghaziabad, DT, U.P.
- 10 Nidheshak publications, I.P.Estate, new Delhi
- 11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026
- 12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.2(Old No. 36), Vaithvaram Street, T. Nagar,Chennai
- 13 Taxindiaonline.com Pvt.Ltd, B-XI/8183,Vasant Kuni, New Delhi - 110070
- 14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar,Satellite Road,Ahmedabad-15
- 15 LAWCRUX Advisors (P) Ltd, Law House,1-8,Sector - 10, Faridabad 121003 (Haryana)
- 16 Office Copy
- 17 Guard file
18. SPS to Hon'ble President


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. I**

Excise Appeal No. 6004 /2004-Ex(BR)

[Arising out of Order-in-Appeal No. 302/CE/BPL/2004 dated 9.9.2004 passed by Commissioner (Appeals), Customs & Central Excise, Bhopal (MP)]

For approval and signature:

Hon'ble Mr. Justice R.M.S. Khandeparkar, President

Hon'ble Mr. M. Veeraiyan, Member (Technical)

-
1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
 2. Whether it should be released under Rule 27 :
of the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair :
copy of the Order?
 4. Whether Order is to be circulated to the :
Departmental authorities?
-

M/s. Madhya Pradesh Polypropylene

Appellant

Vs.

Commissioner of Central Excise
Bhopal

Respondent

Appearance:

None for the Appellant

Mr. Surender Shah, DR for the Respondent

Date of Hearing/decision : 16.4.2009

FINAL ORAL ORDER NO. 269 / 09 - EX

Per Justice R.M.S. Khandeparkar (for the Bench):

None present for the appellant. Heard Shri Surender Shah, DR for the respondent. Appeal is dismissed for default. Interim relief, if any, stands vacated.

(Justice R.M.S. Khandeparkar)
President

(M. Veeraiyan)
Member(Technical)

SS